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Title: Introduction of the Government of Union Territory of Andaman and Nicobar Islands Bill, 2012.

MR. CHAIRMAN: Now, Item No. 31 – Introduction of Bill by Shri Bishnu Pada Ray.

SHRI BISHNU PADA RAY (ANDAMAN & NICOBAR ISLANDS): Sir, I beg to move for leave to introduce a Bill to provide for the creation of a Legislative Assembly for the Union Territory of Andaman and Nicobar Islands and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the creation of a Legislative Assembly for the Union Territory of Andaman and Nicobar Islands and for matters connected therewith or incidental thereto. "

*The motion was adopted.*

SHRI BISHNU PADA RAY: I introduce the Bill.